

**Annexure-5**

**Name of the corporate debtor: : Pan Inia Network Limited ; Date of commencement of liquidation:27.01.2022 ;**

**List of stakeholders as on: 29.05.2023**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks,if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	1 State Tax Officer (MUM-VAT-C835), Nodal Division - 4, Mumbai, Govt, of Maharashtra.	State Tax Office.	(MUM-VAT-C835), Nodal Division - 4, Mumbai, Govt, of Maharashtra.	13.09.2022	2021251	2021251	Secured	4,40,335.22	NO	0.02	0	0	0	0	<p>1. The Department filed company Appeal in Hon'ble NCLT Mumbai bench for the condonation of delay. The Hon'ble NCLT was pleased to allow the appeal vide its order dated 08.05.2023.</p> <p>Therefore, after the claim verification, the Liquidator has admitted the stated Claim as Secured Creditor.</p> <p>2. Bank accounts in Axis Bank and 2 Bank accounts in Kotak Mahindra Bank of the CD are attached by VAT Department and cumulatively a sum of Rs 4,40,335.22 which forms a</p>

																part of Liquidation Estate is required to be released into the CD in Liquidation account.
<b>TOTAL</b>					2021251	2021251		4,40,335.2 2		0.02						